

12.21 hours

**PAPERS LAID ON THE TABLE
REPORT OF THE INTERNATIONAL
AIRPORTS COMMITTEE.**

**THE MINISTER OF TOURISM AND
CIVIL AVIATION (Dr. KARAN SINGH) :** I beg to lay on the Table a copy of the Report of the International Airports Committee.
[Placed in Library, see No. LT—869/169]

**ANNUAL REPORT ON WORKING OF
THE EMPLOYEES' PROVIDENT
FUNDS SCHEME FOR 1967-68.**

**THE MINISTER OF STATE IN THE
MINISTRY OF LABOUR, EMPLOY-
MENT AND REHABILITATION (SHRI
BHAGWAT JHA AZAD) :** I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) on the working of the Employees' Provident Funds Scheme, 1952, for the year 1967-68.
[Placed in Library. See No. LT— 870/69]

**NOTIFICATION UNDER ESSENTIAL
COMMODITIES ACT.**

**THE MINISTER OF STATE IN THE
MINISTRY OF FOOD, AGRICULTURE,
COMMUNITY DEVELOPMENT COR-
PORATION (SHRI ANNASAHIB SHINDE) :** I beg to lay on the Table :—

(1) A copy of Notification No. G.S.R. 2023 (English version) and G.S.R. 2024 (Hindi version) published in Gazette of India dated the 12th November, 1968, under section 12A of the Essential Commodities Act, 1955.

(2) A statement showing reasons for delay in laying the above Notification. [Placed in Library See No. LT—871/69.]

12.22 hours

**DEMANDS FOR GRANTS—Contd.
PLANNING COMMISSION**

MR. SPEAKER : The House will now take up discussion and voting on Demand No. 99 relating to Planning Commission for which 5 hours have been allotted. Hon. Members present in the House who are desirous of moving their cut motions may send slips to the Table within 15 minutes indicating the serial numbers of the cut

motions they would like to move. They will be treated as moved if they are otherwise admissible.

Now, 5 hours are allotted for this Demand. I think, the Prime Minister may reply roundabout 6.30 P.M. The time will be extended by half an hour or so. It will be about 5½ or 5¾ hours. At the far-end of the day, it may not be possible to take some other Demand. So, we will take the whole day for this. The Prime Minister will reply at 6.30 P. M. or so. I think, half an hour will be all right. Some other Minister may also intervene.

**DEMAND NO. 99—PLANNING
COMMISSION**

MR. SPEAKER : Motion moved :

“That a sum not exceeding Rs. 1,31,63,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1970, in respect of Planning Commission.”

SHRI NATH PAI (Rajapur) : A very small submission, Sir. In the first place, we had been waiting for the Plan for three years. We really do not know what is the policy of this Government . . .

MR. SPEAKER : We are now discussing only the demand.

SHRI NATH PAI : I am making a different submission. The Draft Plan has been produced after all these years of thinking about it. Normally, the custom of this House—perhaps, the Hon'ble Prime Minister is not familiar—has been that we used to get 15 hours to discuss the Plan, not the Demands of the Planning Commission. What we are going to discuss is the working of the Planning Commission. The two are different things. We want adequate time to discuss the Plan. I have already given notice of it. The moment she placed a copy of the Draft Plan on the Table of the House, I sent a notice.

MR. SPEAKER : This Plan discussion will be different.

SHRI NATH PAI : Is the Leader of the House agreeable ?